

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

105. C.P.(IB)-1199/MB/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.02.2024**

NAME OF THE PARTIES: Shree Sainath Tradelink Private Limited

V/s.

Donear Industries Limited

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Adv. Aniruth Purushothaman for the Operational Creditor and Adv. Rahul Sarda for the Corporate Debtor are present.
2. Heard the arguments on both sides. **Reserved for order.**
3. Parties are directed to file their written submissions within two weeks not exceeding 5 pages.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)